

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 155 OF 2019 &  
IA NOS. 679 & 680 OF 2019**

**Dated: 6<sup>th</sup> May, 2019**

**In the matter of:**

**Adani Power Maharashtra Limited**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by learned counsel for the Appellant, list the matter on **08.05.2019**.

Court Master / PPS

*tpd/kt*